

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

20

CSP 1139/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Transwarranty Finance Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	RASESH SHARMA	Advocate the Petitioner	Raseh Sharma

ORDER

CSP No. 1139/230-232/NCLT/MB/MAH/2017

CSP No. 1140/230-232/NCLT/MB/MAH/2017

The Company Petitions are **admitted**.

List this matter on **21.02.2018** for final hearing.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)